


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.251/252/HDB/2018
NAME OF THE COMPANY	Sri Surya Chandra Chits Private Limited
NAME OF THE PETITIONER(S)	Sri Surya Chandra Chits Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy for V. Venkat Ram Reddy	Advocate	manipal@vapaas 9000655656	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.B.Manpal Reddy,for Mr.V.Venkata Rami Reddy
Learned Counsel for the Petitioner. Post the case on 28.02.2018.


Member (Tech)


Member (Judl)